

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/01087/2019**

Jabalpur, this Monday, the 27<sup>th</sup> day of January, 2020

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Smt. Anju G. Mukerji, aged about 57 years, W/o Late Shri Arup Mukerji, Occupation – Sr. Steno (GP-4200) (MACP 4600/- - 4800/-), Flat No.3, 61/1 Baikunth Apartment, Shakti Nagar, Habibganj, Bhopal – 462024

**-Applicant**

**(By Advocate – Shri A.K. Singh)**

**V e r s u s**

1. The Union of India through General Manager, West Central Railway, Indira Market, Jabalpur (MP) – 482001.
2. The Divisional Railway Manager, West Central Railway, Indira Market, Bhopal Division, Bhopal (M.P) – 462024.
3. The Senior Divisional Personnel Officer, West Central Railway, Bhopal Division, Bhopal (M.P) – 462024.
4. The Additional Registrar, Railway Claims Tribunal, Opposite Mansarovar Colony, Habibganj, Jabalpur (M.P.) – 462016

**-Respondents**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

Learned counsel for the applicant seeks permission to withdraw this Original Application with liberty to file afresh with better particulars. He has also requested to return the Paper

Books meant for the respondents so that the same can be used in the improved petition.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid. The spare copies meant for the respondents may be handed over to learned counsel for the applicant.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-